

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No229  
CP/6(AHM)2022

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Bhavik Bhimjibhai Bhalodia & Anr  
V/s  
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 06/10/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa Adv.  
For the Respondent : Mrs. Natasha D Shah Adv.

**ORDER**

Learned counsel for the applicant sought time to file synopsis, hence adjourned.

List the matter on 04.12.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**